

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: (non-gazettedsectionmainwing@gmail.com)

Subject: Instructions to the Officers/Officials of the High Court of J&K and Ladakh regarding applying/appearing in any competitive examination or pursuing further studies.

CIRCULAR

No. 03 of 2023/RG/NG-382(I) Dated: 25-07-2023

Recently, it has been observed that officers/officials of the High Court of Jammu & Kashmir and Ladakh who are desirous to appear in any competitive examination or intend to pursue further studies either do not seek prior permission from the competent authority or apply for such permission only after submitting their examination/admission forms, which has given rise to new trend and the same is against the set official procedure.

In order to curb this practice, it is hereby impressed upon all the officers/officials of the High Court of Jammu & Kashmir and Ladakh who desires to apply and appear in any competitive examination or intend to pursue further studies to seek prior permission from the competent authority before submitting their forms to the concerned quarters.

Any deviation thereof shall be viewed seriously.


By order;


Additional Registrar (Adm.)
25/07/23

No: 33672-82 of 2023/RG/NG Dated: 25-07-2023

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of His Lordship.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
3. Director, J&K Judicial Academy, Moominabad, Batamalo, Srinagar
4. Registrar Judicial, High Court Wing, Jammu/Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar
6. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
7. Registrar Administration/Recruitment, High Court Main Wing, Srinagar
8. Director Finance, High Court Main Wing, Srinagar
...for information and necessary action.
9. Deputy Registrar (Adm.), High Court Main Wing, Srinagar Wing and Jammu Wing for strict adherence of this circular.
10. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
11. Incharge Library, High Court of J&K, Jammu/Srinagar for keeping up of the record of the same.
12. Notice Board for display of the said order.
13. Order Book.


Additional Registrar (Adm.)
25/07/23